

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 304
(IB)-1671(ND)2019
IA- 13/2024, IA- 1727/2024

IN THE MATTER OF:

M/s. Northern ARC Capital Ltd. ... Applicant/Petitioner

Versus

M/s. Five Core Electronics Ltd. ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 22.04.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant :

For the Respondent :

**For the RP : Adv. Saurabh Jain, Adv. Amar Nath, Adv. Chirag
Bhati, Adv. Manoj Kulshreshtha**

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-13/2024, IA-1727/2024: List on 25.04.2024.

**Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)**

**Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**